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Order No.7 dated 24.10.2000

On the last occasion on 25.9.2000 it was submitted by Shri S.B.Jena, the learned Addl. Standing Counsel that both M/s.A.Deo and B.S.Tripathy & learned counsel for the petitioner declined to accept the counter. In view of this the matter was posted to to-day pereptorily for hearing. When the matter was called neither the petitioner in person nor any other counsel appeared. We have therefore, heard Shri S.B.Jena, learned Addl. Standing Counsel for the Respondents. This being a matter of 1994 further adjournment cannot be allowed. The O.A. is therefore, dismissed for default.

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S. J. M. (S. J. M.)
VICE-CHAIRMAN

MEMBER (JUDICIAL)

Copy of order
No.7 dt 24.10.2000
may be served to
the petitioner
by post and
a copy of same
may be given to
the Advocate
for Respondents.

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S.O.
24.10.2000